

GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS
RAJYA SABHA
UNSTARRED QUESTION NO - 3761
ANSWERED ON- 05/04/2023

SCRAPPING OF OLD VEHICLES

3761. SHRI MOHAMMED NADIMUL HAQUE:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) the percentage of registered CNG, petrol and diesel vehicles in the country at present which have completed 15 years, State-wise;
- (b) whether all Government vehicles which have completed 15 years will be scrapped;
- (c) if so, details of Government's plan of action for phasing out of these de-registered vehicles;
- (d) whether any scrappage policy exists for these Government vehicles; and
- (e) if so, details thereof and if not, reasons therefor?

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

(a) The details of registered CNG, petrol and diesel vehicles, State-wise, are provided in the annexure.

(b), (c), (d) and (e) 1. GSR Notification 29(E) dt 16.01.2023 provides that Certificate of registration for vehicles owned by Central, States and UT governments and their Departments, Local government (Municipal Corporations or Municipalities or Panchayats), State transport undertakings, PSUs and other Autonomous bodies with the Central Government and State Governments, shall not be renewed after the lapse of fifteen years. Disposal of such vehicles is to be ensured through the Registered Vehicle Scrapping Facility. This rule does not apply to the special purpose vehicles (armoured and other specialised vehicles) used for operational purposes for defense of the country and for the maintenance of law and order and internal security.

2. The Central Government has provided incentives to State Governments for implementation of Vehicle scrapping Policy. Department of Expenditure, Ministry of Finance has included an incentive of Rs. 2000 crore for the States in its ongoing scheme for 'Special Assistance to States for Capital Investment 2022-23'. The incentive amount is linked to the achievement of milestones by States as per the detailed guidelines issued vide letter dated 16.12.2022.

3. Further, the Scheme for Special Assistance to States for Capital Investment has been extended for the financial year 2023-24 by the Government and the incentive amount to the States has been increased to Rs. 3000 crores, to incentivise scrapping of State Government vehicles which are older than 15 years, waiver of liabilities on old vehicles, providing tax concessions to individuals for scrapping of old vehicles and setting up of automated vehicle testing facilities.

ANNEXURE REFERRED TO IN REPLY TO PART (a) OF RAJYA SABHA UNSTARRED QUESTION NO. 3761 ANSWERED ON 05.04.2023 ASKED BY SHRI MOHAMMED NADIMUL HAQUE REGARDING SCRAPPING OF OLD VEHICLES.

Number of Registered Vehicles across States (greater than or equal to 15 years) as on 31-03-2023

STATE NAME	CNG ONLY	PERCENTAGE OF CNG ONLY VEHICLES	DIESEL ONLY	PERCENTAGE OF DIESEL ONLY VEHICLES	PETROL ONLY	PERCENTAGE OF PETROL ONLY VEHICLES	GRAND TOTAL (ALL TYPES OF VEHICLES)
Andaman & Nicobar Island	0	0.00	4,213	10.43	35,952	89.02	40,388
Andhra Pradesh	250	0.01	5,74,664	17.20	25,31,768	75.76	33,41,659
Arunachal Pradesh	5	0.02	3,976	14.17	22,948	81.76	28,068
Assam	19	0.01	70,396	19.00	2,95,956	79.87	3,70,553
Bihar	4	0.00	1,92,326	71.30	61,689	22.87	2,69,750
Chandigarh	0	0.00	21,231	14.17	1,27,041	84.78	1,49,845
Chhattisgarh	8	0.00	1,61,011	21.79	5,51,748	74.67	7,38,939
Delhi	56,714	0.98	4,30,770	7.45	50,35,823	87.04	57,85,609
Goa	16	0.01	37,030	17.58	1,72,410	81.85	2,10,653
Gujarat	403	0.02	5,54,322	24.24	14,21,277	62.16	22,86,550
Haryana	819	0.04	4,29,875	21.95	14,04,140	71.69	19,58,616
Himachal Pradesh	22	0.00	1,33,291	26.18	3,73,257	73.31	5,09,167
Jammu and Kashmir	3	0.00	44,768	27.99	1,15,106	71.96	1,59,951
Jharkhand	7	0.00	2,19,457	25.16	5,83,574	66.90	8,72,267
Karnataka	60	0.00	14,17,404	16.20	68,81,683	78.66	87,48,963
Kerala	117	0.00	7,66,524	17.47	35,30,255	80.46	43,87,382
Ladakh	0	0.00	2,681	51.66	2,490	47.98	5,190
Madhya Pradesh	386	0.01	6,17,696	19.08	24,55,709	75.87	32,36,743
Maharashtra	4,137	0.13	6,30,503	19.72	23,53,501	73.61	31,97,081
Manipur	4	0.00	8,767	7.43	1,09,011	92.34	1,18,054
Meghalaya	4	0.00	32,137	25.21	93,429	73.30	1,27,466
Mizoram	4	0.01	12,093	17.38	57,381	82.47	69,581
Nagaland	1	0.00	39,256	60.26	25,862	39.70	65,147
Odisha	112	0.01	3,91,029	18.71	16,76,042	80.21	20,89,565
Puducherry	0	0.00	46,928	10.97	3,79,294	88.69	4,27,679
Punjab	258	0.01	5,37,429	16.91	26,24,681	82.57	31,78,581
Rajasthan	37	0.00	7,07,968	36.09	11,85,601	60.44	19,61,669
Sikkim	1	0.02	2,600	48.47	2,749	51.25	5,364
Tamil Nadu	8	0.00	14,02,679	25.13	40,30,908	72.22	55,81,434
Tripura	2,876	2.18	26,360	19.99	1,01,968	77.33	1,31,859
UT of DNH and DD	4	0.00	26,614	20.39	1,02,846	78.78	1,30,551
Uttar Pradesh	18,927	0.25	10,76,490	14.37	62,80,565	83.83	74,91,584
Uttarakhand	3	0.00	1,22,699	19.34	5,07,568	80.00	6,34,447
West Bengal	46	0.00	6,07,279	21.59	21,12,141	75.08	28,13,113
Grand Total	85,255	0.14	1,13,52,466	18.57	4,72,46,373	77.30	6,11,23,468

Disclaimer:

1. Telangana and Lakshadweep data are not available in Online Vahan DB and hence not provided
2. Fuel type data for many old vehicles has not been recorded in the system.
